

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No. 4153
TO BE ANSWERED ON 12.12.2016

Accountability for Teachers

4153. SHRI S. RAJENDRAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any plan to introduce accountability for teachers of Universities/Colleges in the country;
- (b) if so, the details thereof along with the names of the details of the institutions where teachers would come under accountability in first phase in this regard;
- (c) whether the private colleges and deemed universities, technical arts & science colleges would come under the said Plan; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. MAHENDRA NATH PANDEY)

(a) to (d): Yes, Madam. The University Grants Commission (UGC), as per the UGC Act, 1956, is responsible for promotion and co-ordination of University education, determination and maintenance of standards of teaching, examination and research in Universities. The UGC has notified the UGC (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education) Regulations to ensure accountability of teachers so as to maintain, inter-alia, standard of teaching in Higher Education Institutions. These regulations prescribe Academic Performance Indicators (API) and associated minimum criteria for appointment and promotion of the teaching faculties in Universities/Colleges. These regulations are mandatory in nature which apply to every University established or incorporated by or under a Central Act, Provincial act or a State Act, every institution including a constituent or an affiliated College recognized by the UGC, in consultation with the University concerned and every institution deemed to be a University.
